

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/379/ (IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : KESHTHANA INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			


T. NAVEEN CHANDAR

Counsel for Respondent


16/6/17

M. SIVAVARTHANAN

Counsel for Petitioner


16/6/17

ORDER

Counsel representing both the parties are present. Counsel for respondents submitted that a proposal for settlement has been given to the petitioner and is under consideration. Both the counsel submitted that there is a chance of settlement between the parties and sought time. Time enlarged at request. Put up on 04.07.2017 at 2.30 P.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)